

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 187 OF 2017**

**Dated : 30<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Green Energy Association**

**...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission &  
Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K.Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Ms. Pratiti Rungta  
Mr. Shivankur Shukla for R-1

Mr. Krishna Dayama for R-2

**ORDER**

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on

**12.02.2020.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

kt/mkj